

| <div style="text-align: center;"> <b>FORM A</b><br/> <b>PUBLIC ANNOUNCEMENT</b><br/>           (Under Regulation 6 of the Insolvency and Bankruptcy Code of India<br/>           (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)<br/> <b>FOR THE ATTENTION OF THE CREDITORS OF</b><br/> <b>GREATSHINE HOLDINGS PRIVATE LIMITED</b> </div> |                                                                                                                                                                      |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| RELEVANT PARTICULARS                                                                                                                                                                                                                                                                                                                                               |                                                                                                                                                                      |
| 1. Name of corporate debtor                                                                                                                                                                                                                                                                                                                                        | Greatshine Holdings Private Limited                                                                                                                                  |
| 2. Date of incorporation of corporate debtor                                                                                                                                                                                                                                                                                                                       | 04/12/2008                                                                                                                                                           |
| 3. Authority under which corporate debtor is incorporated / registered                                                                                                                                                                                                                                                                                             | RoC-Chennai                                                                                                                                                          |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                                                                                                                                                                                                                                               | U40109TN2008PTC070082                                                                                                                                                |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                                                                                                                                                                                                                                              | No: 272, 2A, 2B, 3A & 3B, SV Chattram To Wallajah Road<br>Kunnam Village, Sriperumbudur Taluk, Chennai, TN 631604                                                    |
| 6. Insolvency commencement date in respect of corporate debtor                                                                                                                                                                                                                                                                                                     | 28/04/2022<br>(Downloaded from the NCLT website on 02/05/2022)                                                                                                       |
| 7. Estimated date of closure of insolvency resolution process.                                                                                                                                                                                                                                                                                                     | 28/10/2022                                                                                                                                                           |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                                                                                                                                                                                                                                           | Mr. KK Balasubramanian<br>IBBI/PA-001/IP-R-01544-2018-2019/12401                                                                                                     |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board                                                                                                                                                                                                                                                                         | B401 Ramaniyam Samarpann, 20th East Street,<br>Kamaraj Nagar, Thiruvanniyur, Chennai, Tamil Nadu, 600011<br>kkbala2015@gmail.com                                     |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional.                                                                                                                                                                                                                                                                     | Floor 6/4th floor, Ram Swathi Towers, Jupiter<br>Complex, 58/7 Dr Durgabai Deshmukh Road, Raja<br>Annamalaiapuram, Chennai 600028<br>ip.greatshineholdings@gmail.com |
| 11. Last date for submission of claims                                                                                                                                                                                                                                                                                                                             | 16/05/2022                                                                                                                                                           |
| 12. Classes of creditors, if any, under class (a) of sub-section (6A) of section 21, ascertained by the interim resolution professional                                                                                                                                                                                                                            | N/A.                                                                                                                                                                 |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)                                                                                                                                                                                                                          | N/A.                                                                                                                                                                 |
| 14. (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                                                                                                                                                                                                                                          | <a href="https://ibbi.gov.in/">https://ibbi.gov.in/</a><br>N/A.                                                                                                      |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Greatshine Holdings Private Limited on 28/04/2022.

The creditors of Greatshine Holdings Private Limited, are hereby called upon to submit their claims with proof on or before 16/05/2022 to the interim resolution professional at the address above.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the No. 12, shall indicate its choice of authoritative representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-1.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/

Mr. KK Balasubramanian  
Interim Resolution Professional of Greatshine Holdings Private Limited

Date: 03/05/2022  
Place: Chennai

Reg. No. IBBI/PA-001/IP-P-01544-2018-2019/12401

**AVANSE FINANCIAL SERVICES LIMITED**  
 Regd. and Corporate Office address: Fulcrum Business  
 Centre, 001 & 002, A Wing, Next to Hyatt Regency Hotel,  
 Sahar Road Andheri (East), Mumbai- 400 099 Maharashtra.

**AVANSE** FINANCIAL SERVICES

**APPENDIX-IV [rules 8(1)]**  
**POSSESSION NOTICE**  
**(For Immovable Property)**

Whereas,

The undersigned being the Authorised Officer of the **Avanse Financial Services Ltd.** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("**Said Act**") and in exercise of powers conferred under section 13(12) read with rules 3 of the Security Interest (Enforcement) Rules, 2002 ("**Said Rules**") issued a Demand Notice dated **11th January 2022** in the Loan account number **CHEML00010637 ("Loan Account")** calling upon the Borrowers/Co Borrowers /Guarantors/Mortgagors respectively being, **1. GD.NAIDU 2. LAVANYA 3. SANKARAIAHNAIDU (Collectively to be referred to as "Borrowers")** to repay the amount mentioned in the aforesaid demand notice (details also described in the table given below) outstanding as on **11th January, 2022** inclusive of interest charged up to **11th January, 2022** and further interest thereon together with incidental expenses, cost, charges etc., till the date of final payment and/or realization within **60 days** from the date of receipt of the said notice :-

| Borrowers/Co-Borrowers/<br>Mortgagors | Loan A/c<br>Number | Demand<br>Notice Dated | Amount Outstanding<br>as on 11th January, 2022 |
|---------------------------------------|--------------------|------------------------|------------------------------------------------|
| 1. GD. Naidu                          | CHEML0<br>0010637  | 11/01/2022             | Rs. 53,69,055/- (Rupees                        |
| 2. Lavanya                            |                    |                        | Fifty Three Lakhs, Sixty Nine                  |
| 3. Sankaraiahnaidu                    |                    |                        | Thousand, Fifty Five Only)                     |

The aforesaid Borrower having failed to repay the aforesaid amounts, notice is hereby given to the Borrowers/Co-borrowers/Guarantors/Mortgagors and the public in general that the undersigned has taken **Symbolic Possession** of the Immovable Property described in the Schedule herein ("**Immovable Property**") in exercise of the powers conferred on him under section 13(4) of the said act read with rule 8 of the said rules on this **28th April of the year 2022**.

The Borrowers/Co-borrowers/Guarantors/Mortgagors in particular and the public in general is hereby cautioned not to deal with the aforesaid Immovable Property and any dealings with the Immovable Property will be subject to the charge of the **Avanse Financial Services Ltd.,** for an aggregate amount of **Rs. 53,69,055/- (Rupees Fifty Three Lakhs, Sixty Nine Thousand, Fifty Five Only)** outstanding as on 11th January 2022 inclusive of interest charged up to **11th January, 2022** and further interest thereon till the date of final payment and/or realization in the aforesaid Loan Account.

The Borrowers/Co-borrowers/Guarantors/Mortgagors' attention is invited to the provisions of Section 13(8) of the Said Act, in respect of the time available, to redeem the secured assets.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**

Property All that piece and Parcel of land 2739 Sq.ft. together with building comprised in paimash No. 163. 169. Old patta No.70 Present New Survey No.476/10, as per TSLR New T.S NO.170 & T.S. No.171, situated at present Door No.39/B, Rajaji salai, Thiruvallu town, Chengai MGL District with **Boundaries hereunder** : On or towards East : Rajaji Road, On or towards West : Venkatasami Gramam's Mango Garden, On or towards North : Jayalaxshmi Bhavan Hotel, On or towards South : KM Thann Chettiar Building

**Date:** 02/05/2022 **Authorised Officer**  
**Place:** Thiruvallur **For Avanse Financial Services Ltd.**

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| <div style="text-align: center;"> <b>FORM B</b><br/> <b>PUBLIC ANNOUNCEMENT</b><br/>           (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)<br/> <b>FOR THE ATTENTION OF THE STAKEHOLDERS OF</b><br/> <b>WAYNE-BURT AEROSPACE PRIVATE LIMITED</b> </div> |                                                                                                                                                                                                                                                                                                                                                                                                     |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| S.No                                                                                                                                                                                                                                                                                                                | <div style="display: flex; justify-content: space-between;"> <div>PARTICULARS</div> <div>DETAILS</div> </div>                                                                                                                                                                                                                                                                                       |
| 1.                                                                                                                                                                                                                                                                                                                  | <div style="display: flex; justify-content: space-between;"> <div>Name of Corporate Debtor</div> <div><b>Wayne-Burt Aerospace Private Limited</b></div> </div>                                                                                                                                                                                                                                      |
| 2.                                                                                                                                                                                                                                                                                                                  | <div style="display: flex; justify-content: space-between;"> <div>Date of Incorporation of Corporate Debtor</div> <div><b>24.12.2009</b></div> </div>                                                                                                                                                                                                                                               |
| 3.                                                                                                                                                                                                                                                                                                                  | <div style="display: flex; justify-content: space-between;"> <div>Authority under which Corporate Debtor is Incorporated/Registered</div> <div><b>Registrar of Companies under Companies Act, 1956</b></div> </div>                                                                                                                                                                                 |
| 4.                                                                                                                                                                                                                                                                                                                  | <div style="display: flex; justify-content: space-between;"> <div>Corporate Identity No. / Limited Liability Identification No. of corporate debtor</div> <div><b>U11100TN2009PTC074041</b></div> </div>                                                                                                                                                                                            |
| 5.                                                                                                                                                                                                                                                                                                                  | <div style="display: flex; justify-content: space-between;"> <div>Address of the Registered Office and Principal Office (if any) of Corporate Debtor</div> <div>No. 6A, Developed Plot, Ekkaduthangal, Chennai - 600032</div> </div>                                                                                                                                                                |
| 6.                                                                                                                                                                                                                                                                                                                  | <div style="display: flex; justify-content: space-between;"> <div>Date of Closure of Insolvency Resolution Process</div> <div><b>08.12.2021</b></div> </div>                                                                                                                                                                                                                                        |
| 7.                                                                                                                                                                                                                                                                                                                  | <div style="display: flex; justify-content: space-between;"> <div>Liquidation Commencement Date of Corporate Debtor</div> <div><b>28.04.2022</b></div> </div>                                                                                                                                                                                                                                       |
| 8.                                                                                                                                                                                                                                                                                                                  | <div style="display: flex; justify-content: space-between;"> <div>Name and Registration Number of the insolvency professional acting as liquidator</div> <div> <b>A. MOHAN KUMAR</b><br/>           REGN NO: (IBBI/PA-002/IN-000377/2017-2018/11120)         </div> </div>                                                                                                                          |
| 9.                                                                                                                                                                                                                                                                                                                  | <div style="display: flex; justify-content: space-between;"> <div>Address and E-mail of the liquidator as Registered with the board</div> <div>           Flat F-1, Sudarsan Apartments,<br/>           72, VGP Selva Nagar Second Main road,<br/>           Velachery, Chennai-600042<br/>           Email ID: needamohan2@gmail.com<br/>           Mobile No: 9003012871         </div> </div>    |
| 10.                                                                                                                                                                                                                                                                                                                 | <div style="display: flex; justify-content: space-between;"> <div>Address and E-mail to be used for correspondence with the liquidator</div> <div>           Flat F-1, Sudarsan Apartments,<br/>           72, VGP Selva Nagar Second Main road,<br/>           Velachery, Chennai-600042<br/>           Email ID: needamohan2@gmail.com<br/>           Mobile No: 9003012871         </div> </div> |
| 11.                                                                                                                                                                                                                                                                                                                 | <div style="display: flex; justify-content: space-between;"> <div>Last date for submission of claims</div> <div><b>28.05.2022</b></div> </div>                                                                                                                                                                                                                                                      |

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **Wayne-Burt Aerospace Private Limited on 28th April, 2022** under section 33 of the Code.

The stakeholders of **Wayne-Burt Aerospace Private Limited** are hereby called upon to submit their claims with proof on or before **28th May, 2022**, to the liquidator at the address mentioned against Item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

**Date : 02.05.2022**  
**Place : Chennai**

Name and signature of liquidator :  
**A. MOHAN KUMAR**

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF M/s TECHMED HEALTH CENTRE  
 AND DIAGNOSTIC PRIVATE LIMITED**

| RELEVANT PARTICULARS                                                                                                                      |                                                                                                                                                                               |
|-------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate debtor                                                                                                               | M/s. Techmed Health Centre & Diagnostic Pvt Ltd                                                                                                                               |
| 2. Date of incorporation of corporate debtor                                                                                              | 21st October 2008                                                                                                                                                             |
| 3. Authority under which corporate debtor is incorporated / registered                                                                    | Registrar of Companies, Chennai                                                                                                                                               |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                      | U85110TN2008PTC069612                                                                                                                                                         |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                     | 32 -A, Velachery Main Road, Ramana Nursing Home, Velachery, Chennai, TN - 600042.                                                                                             |
| 6. Insolvency commencement date in respect of corporate debtor                                                                            | 25/04/2022                                                                                                                                                                    |
| 7. Estimated date of closure of insolvency resolution process                                                                             | 22/10/2022                                                                                                                                                                    |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | S. Vasudevan<br>[IBBI/IPA-02/IN-00573/2017-2018[11740]]                                                                                                                       |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board                                                | Manasarovar Apartment Plot 5,<br>Bagavathi Nagar, Medavakkam Koot Road,<br>Chennai - 600 100<br>E-mail : kvsasu1956@gmail.com                                                 |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional                                             | Manasarovar Apartment Plot 5,<br>Bagavathi Nagar, Medavakkam Koot Road,<br>Chennai - 600 100<br>E-mail : kvsasu1956@gmail.com                                                 |
| 11. Last date for submission of claims                                                                                                    | 09/05/2022                                                                                                                                                                    |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                |
| 14. (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | Web link:<br><a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>Physical Address: Same As Mentioned In Point No.10 Not Applicable |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Techmed Health Centre & Diagnostic Private Limited Ltd on 25/04/2022.

The creditors of M/s. Tech med Health Centre & Diagnostic Private Limited Ltd are hereby called upon to submit their claims with proof on or before 09/05/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [None at Present] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

**S.Vasudevar**

Date : 02.05.2022  
Place : Chennai

[BB]/IPA-002/PI-N00573/2017-2018/11740  
(Name and Signature of Interim Resolution Professional)



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“In 2014, less than 20% of the waste was processed. Today we are processing about 70% of daily waste. Now, we have to take it to 100%”

## Furthering **Swachhta** through Indigenous Technologies

### Proposals are invited for Technology Interventions towards 'Garbage Free Cities'

The major thrust areas for indigenous technological innovations are as follows:

- Municipal Solid Waste
- Plastic Waste
- Construction and Demolition (C&D)
- Agricultural Waste
- Biomedical Waste
- E-Waste
- Industrial Hazardous & Non-Hazardous Wastes
- Battery Waste
- Radioactive Waste
- AI Specific Solutions

#### KEY FEATURES

- Financial Assistance to Indian Companies for Technology Commercialisation.
- Evaluation based on Scientific, Technological, Financial and Commercial Merit.
- Financial Assistance in the form of Loan, Equity and/or Grants.

#### Who can Apply?

- Indian companies (as per Companies Act, 1956 / 2013)
- Start-ups with Recognition Certificate from DPIIT

Last Date to  
Apply  
3rd July, 2022

\*\*The call is not limited to these areas only.

For Funding Guidelines and Proposal Submission,  
Visit TDB Website- [www.tdb.gov.in](http://www.tdb.gov.in) /Scan QR Code

For additional info, please contact: [projectcoordinator6@tdb.gov.in](mailto:projectcoordinator6@tdb.gov.in)

dw/p361/06/15/0005/2223



Piramal Capital & Housing Finance Limited

(Formerly known as Dewan Housing Finance Corporation Ltd)

Corporation Ltd Registered office : Unit No. 601, 6th floor, PiramalAmiti Building, PiramalAgastya Corporate Park, Kamani junction, Opp.Fire Station, LBS Marg, Kurjal West Mumbai 400070.

Branch Office:Piramal Capital Housing Finance Limited,1st Floor, KMM Building, Near Hotel Renaissance,Palairavattom, Cochín- 682025

POSSESSION NOTICE (for immovable property) Rule 8-(1)

Whereas, the undersigned being the Authorized Officer of Piramal Capital and Housing Finance Limited (PCHFL) (Formerly known as Dewan Housing Finance Corporation Ltd) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 8 & 9 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s) / Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with Rule 8 of the said rules. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of PCHFL for an amount as mentioned herein under with interest thereon.

| Sl. No.                                                                                                                                                                                                                                                                                                                                                                                      | Name of the Borrowers/ Guarantors. Loan Code & Branch                                                                                    | Demand Notice date, Due amount | Date of Possession and As on payment due amount |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------------------|
| 1                                                                                                                                                                                                                                                                                                                                                                                            | Dillens T D(Borrower) Davis T P, Simona Dillens, (Co-Borrower /Guarantor) . Loan Code -00009120, Branch- Kochi                           | 30.4.2021,<br>Rs.16754933/-    | 26.04.2022,<br>Rs.19648280/-                    |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing -Sy No 1709 Chiyayaram Village Thrissur Thrissur Dist Thrissur Kerala - 680028 North - ROAD, South - PROPERTY OF VELAN CATHU, East - PROPERTY OF NIJA THOMAS, West - PROPERTY OF SEBASTIAN, Area - 6.67ares.                                                                                |                                                                                                                                          |                                |                                                 |
| 2                                                                                                                                                                                                                                                                                                                                                                                            | Ullas M(Borrower) Ramachandran Nair A, Lathesh M (Co-Borrower /Guarantor) . Loan Code -00002306, Branch- Kannur                          | 16.6.2021,<br>Rs.1039644/-     | 26.04.2022, Rs.1046575/-                        |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing -Rs No. 53514A Muliya Village Kasargod Taluk Kasargod Taluk Bolkaniam Kasargod Kerala - 671542. North - Meenakshi amma, South - Ramachandran, East - Lakshmi amma, West - Nekram para-arladam road, Area - 4.05 Ares.                                                                       |                                                                                                                                          |                                |                                                 |
| 3                                                                                                                                                                                                                                                                                                                                                                                            | Jayachandran M V(Borrower) Vidhya Jayan, Ammini K E (Co-Borrower/Guarantor) . Loan Code -00009115, Branch- Kochi                         | 28.6.2021,<br>Rs.1707459/-     | 26.04.2022, Rs.1733864/-                        |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing -Sy No. 630/2 Kakkullissy Village Chalakudy Taluk Eravathoor Thrissur Kerala - 680734. North - PROPERTY OF SURESHKUMAR, South - PROPERTY OF SASI, East - ROAD, West- PROPERTY OF BHAIRAVI, Area - 2.01 Ares.                                                                                |                                                                                                                                          |                                |                                                 |
| 4                                                                                                                                                                                                                                                                                                                                                                                            | Sajimon S(Borrower) Resmi C, Rema C (Co-Borrower/Guarantor) . Loan Code -00003903, Branch- Trivandrum                                    | 28.6.2021,<br>Rs.366373/-      | 27.04.2022, Rs.394438/-                         |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing -Re Survey No : 626/11-2-2 Karunagappally Village, Karunagappally Taluk Kollam Kollam Kerala - 691001 North - PROPERTY OF LAJI MON, South - PROPERTY OF VENU NOORATTU, East -MUD ROAD, West -PROPERTY OF VENU NOORATTU, Area - 1.40 Ares.                                                   |                                                                                                                                          |                                |                                                 |
| 5                                                                                                                                                                                                                                                                                                                                                                                            | Biju K(Borrower) Prajitha Biju (Co-Borrower /Guarantor) . Loan Code -00002063, Branch- Kannur                                            | 29.6.2021,<br>Rs.1212631/-     | 26.04.2022, Rs.1309603/-                        |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing -Rs No 1111b Valapattanam Village Kannur Taluk Kannur Kannur Kerala - 670011. North - SSD, South - ROAD, East - ROAD, West -SSD, Area : 1.03 Ares.                                                                                                                                          |                                                                                                                                          |                                |                                                 |
| 6                                                                                                                                                                                                                                                                                                                                                                                            | Jetto P F(Borrower) Anitha Jetto (Co-Borrower/Guarantor) . Loan Code -00001752, Branch- Thrissur                                         | 10.8.2021,<br>Rs.14344160/-    | 26.04.2022, Rs.15915078/-                       |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing -Sy No. 454/1 , Amballur Village Mukundapuram Taluk , Thrissur District Alappaga Nagar, Vendore Vendore , Thrissur Thrissur Kerala - 680302. North - Road, South - Property of Jetto Pokkodam, East - Property of Porinjil Adakkathur, West -Property of Jobby Pokkodam, Area - 20.56 Ares. |                                                                                                                                          |                                |                                                 |
| 7                                                                                                                                                                                                                                                                                                                                                                                            | Kannathal P L(Borrower) Palaniappan SP (Co-Borrower /Guarantor) . Loan Code -COK30970, Branch- Kochi                                     | 10.8.2021,<br>Rs.1031571/-     | 26.04.2022, Rs.1158705/-                        |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing -NO 42/446A, KANNACHERNTHODU ROAD PACHALAM COCHIN ERNAKULAM Kerala - 682012. North - Property of Joseph, South - Kannacharnthodu Road, East - Property of Lonan, West -Property Of Eliswa, Area - 2.07 Ares.                                                                                |                                                                                                                                          |                                |                                                 |
| 8                                                                                                                                                                                                                                                                                                                                                                                            | Abdul Rasheed P M(Borrower) Nafeesath Naufera, (Co-Borrower /Guarantor) . Loan Code -00001190, Branch- Kannur                            | 31.8.2021,<br>Rs.3279554/-     | 26.04.2022, Rs.3645221/-                        |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing -30 Cents In R S No 10/3 Pallikara Village Udma Hosdurg Taluk Kasargod District Kasargod Kerala - 671319. North - path way, South - Property of Muhuyuddin Masjid, East - Panchayath road, West -Property of Aysha, Area - 12.15 Ares.                                                      |                                                                                                                                          |                                |                                                 |
| 9                                                                                                                                                                                                                                                                                                                                                                                            | Kunhammad Soopy(Borrower) Hajira Kunhammad (Co-Borrower /Guarantor) . Loan Code - 00001702, Branch - Calicut                             | 21.10.2021,<br>Rs.2172032/-    | 27.04.2022, Rs.2232661/-                        |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing-Re Survey No 16/2 Thurayur Village, Koyilandy Taluk N: Salfai Jummansji Payyoly Kozhikode District. Kozhikode Kerala - 673523. North - FATHIMA & KUNJAMM, South - ROAD, East - LANE, West - SUBAIR, Area - 8.59 Ares.                                                                       |                                                                                                                                          |                                |                                                 |
| 10                                                                                                                                                                                                                                                                                                                                                                                           | Thayeb Alakkal (Borrower) Mumthas Thayeb Kovvappurath Purayil (Co-Borrower/Guarantor). Loan Code -00002339, Branch- Kannur               | 21.10.2021,<br>Rs.2046743/-    | 27.04.2022, Rs.2188472/-                        |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing- R S No 263/3, Alapadamba Village, Thalaparamba Taluk, Payyannur Kannur Kerala - 670307. North - Raghunathan, South - Gangadharam, East - Road, West - Raghunathan, Area - 3.03 Ares.                                                                                                       |                                                                                                                                          |                                |                                                 |
| 11                                                                                                                                                                                                                                                                                                                                                                                           | Mathai K M(Borrower) Jessy Mathew (Co-Borrower/Guarantor) . Loan Code -00002455, Branch- Kannur                                          | 21.10.2021,<br>Rs.1391605/-    | 27.04.2022, Rs.1377613/-                        |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing:-Rs No 195/1 Koovry Village Taliparamba Taluk Taliparamba Kannur Kerala - 670142. North - Pvt road, South - Abdu Rahman, East - Muhammedali, West - Surendran, Area - 3.64 Ares.                                                                                                            |                                                                                                                                          |                                |                                                 |
| 12                                                                                                                                                                                                                                                                                                                                                                                           | Soniya Ayathan Thiruvothu(Borrower) Sarala Thiruvoth Vadavathi, Vineeth NK, (Co-Borrower/Guarantor). Loan Code -00001968, Branch- Kannur | 22.11.2021,<br>Rs.2120525/-    | 26.04.2022, Rs.2247128/-                        |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing:-Apartment No C1 second Floor Square Feet Palm Avenues Edakkad Village Kannur Kannur Kerala - 670621. North - Pvt road, Krishna moorthi, South - Rijihi, East - Pvt Road , West - Kannan, Area - 1.27 Ares.s                                                                                |                                                                                                                                          |                                |                                                 |
| 13                                                                                                                                                                                                                                                                                                                                                                                           | Jaris K K(Borrower) Aisha Kasim, , , , (Co-Borrower /Guarantor) . Loan Code -00000849, Branch- Kottayam                                  | 22.11.2021,<br>Rs.832166/-     | 26.04.2022, Rs.871038/-                         |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing:-Re Sy No 4/4 A Karikode Vikkage, Thodupuzha Taluk Idukki Thodupuzha Idukki Kerala - 685605. North - Shihab, South - Rukiya, East - Road, West - Rukiya, Area - 2.01 Ares.                                                                                                                  |                                                                                                                                          |                                |                                                 |
| 14                                                                                                                                                                                                                                                                                                                                                                                           | Mini K K(Borrower) Jagadeesan (Co-Borrower/Guarantor) . Loan Code -00001679, Branch- Calicut                                             | 22.11.2021,<br>Rs.515320/-     | 27.04.2022, Rs.526322/-                         |
| Description of Secured Asset (Immovable Property) : All that part and parcel of Property bearing-Re Survey No 4/12 Thalakulathur Village, Kozhikode Taluk N: Palora Jn. Kozhikode District Kozhikode Kerala - 673317. North - Thodu, South - Navas, East - Anitha & Sukanya, West - Lane, Area - 2.02 Ares.                                                                                  |                                                                                                                                          |                                |                                                 |

Place: Cochin, date: 03/05/2022

(Authorized Officer), Piramal Capital & Housing Finance Limited